

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Imphal, the 3<sup>rd</sup> October, 2016

No. HCM/V-3/76-Estt(iv)/46301 The High Court of Manipur will remain closed from 8<sup>th</sup> October to 15<sup>th</sup> October, 2016 on account of Puja Vacation.

During the vacation period, there will be 1 (one) Court sitting on 13<sup>th</sup> October, 2016 (Thursday).

The Hon'ble Chief Justice has been pleased to constitute the Vacation Court of **Hon'ble Mr. Justice N. Kotiswar Singh**.

Filing of urgent matter pertaining to civil and criminal will be allowed on **12<sup>th</sup> October, 2016 (Wednesday)** from 10:30 a.m. to 3:00 p.m. for the above mentioned date of Vacation Court.

The office will remain open on 12<sup>th</sup>, 13<sup>th</sup>, and 14<sup>th</sup> October, 2016 from 10 a.m. to 4.30 p.m.

Limitation will not run during the vacation.

By order etc.

Sd/-

( **A. GUNESHWAR SHARMA** )

REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

Imphal, 3<sup>rd</sup> October, 2016

Endt. No. HCM/V-3/76-Estt(iv)/46302-39  
Copy to :-

1. The Advocate General, Manipur.
2. The Chief Secretary, Government of Manipur.
3. The Registrar General, High Court of .....
4. The Secretary (Law), Government of Manipur.
5. The District & Sessions Judge, Imphal West / Thoubal / Bishnupur / Ukhrul / Senapati / Churachandpur / Imphal East.  
- He/she is requested for favour of wide circulation in Subordinate Courts
6. The Presiding Officer, Revenue Tribunal / MACT, Manipur
7. The Judge, Special Court (ND&PS), Manipur.
8. The Judge, Family Court, Manipur
9. The Member Secretary, MASLSA
10. The Registrar, High Court of Manipur.
11. The Registrar (Vigilance) / (Admn./PM & P), High Court of Manipur.
- ✓ 12. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur.  
- He is requested to upload the above notification in the official website of this Registry.
13. The Deputy Registrar (Judl)/(Admn)/(Accounts), High Court of Manipur.
14. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
15. The Secretary, All Manipur Bar Association, Imphal
16. The Secretary, High Court Bar Association, Imphal.
17. The Secretary, High Court of Manipur Bar Association, Imphal.
18. The Secretary, Tribal Lawyers Forum, Vin Cottage, Naga River, North A.O.C., Imphal.
19. The Senior Govt. Advocate, Imphal with 3(three) copies.
20. The Assistant Registrar-I / Senior Grade Stenographers, High Court of Manipur.

Contd....2/-

21. The Lib-cum-Research Officer, High Court of Manipur.  
**- She is directed to inform the Staff under her control.**
22. The Central Govt. Standing Counsel, Manipur.
23. The Director, Doordarshan Kendra, Imphal.  
- for favour of wide announcement in the News Items.
24. The Director, Information & Public Relations, Imphal.  
- one spare copy for favour of wide publicity in the News Item.
25. The Private Secretary to Hon'ble Mr. Justice R.R. Prasad, High Court of Manipur.
26. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
27. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
28. The Assistant News Editor, A.I.R., Imphal.  
- for favour of wide announcement in the News Item.
29. The News Editor, ISTV, Imphal.  
- for favour of wide announcement in the News Item.
30. The Editor, The Sangai Express, Imphal.  
- as news item.
31. The System Analyst, High Court of Manipur.
32. The Computer Programmer, High Court of Manipur.
33. All Superintendents/Court Officers/Stamp Reporter, High Court of Manipur.  
**- They are to inform to all the staff of their respective Sections.**
34. The Protocol Officer, High Court of Manipur.
35. All Court Masters, High Court of Manipur.
36. P.A to the Director, Manipur Judicial Academy.
37. Notice Board / Guard File / Order Book.
38. Concerned File.

  
**REGISTRAR GENERAL**  
**HIGH COURT OF MANIPUR**